				40 . 51. 1		14. 71				. 1 . 04 00				Annexure - 8
			Name o	f Corporate Debtor: N									s on: 03.05.2025	
List of Operational Creditors (Other than Workment and employees and Government Dues) S.No. Name of Creditors Details of Claims Received Details of Claims Admitted Amount of Amoun											Remarks, if any			
NO.	. Name of Cleutors	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim rejected	Amount of claim under verification	Remarks, II any
1	Belmaks Metal (India) Ltd.	30.09.2023	1,777,285.00	1,777,285.00	Goods and	No	NA	No	0.87	0.00	0.00	0.00	0.00	Claim received during Liquidation.
2	Hemraj Devkarandas Metals and Minerals Ltd.	03.10.2023	28,082,162.00	28,082,162.00	Goods and Services	No	NA	No	13.81	0.00	0.00	0.00	0.00	Claim received during Liquidation.
3	Sharma Traders	01.10.2023	62,320.00	62,320.00	Goods and	No	NA	No	0.03	0.00	0.00	0.00	0.00	Claim received during Liquidation.
4	Harshad Vora Proprietor Utkarsh Steel Corp	06.07.2019	9,201,788.00	9,201,788.00	Goods and Services	No	NA	No	4.52	0.00	0.00	0.00	0.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
j	Vipul K Shah Proprietor Veer Traders	27.07.2019	11,162,862.00	11,162,862.00	Goods and Services	No	NA	No	5.49	0.00	0.00	0.00	0.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
6	Motherson Industries	23.10.2019	3,145,989.00	3,145,989.00	Goods and Services	No	NA	No	1.55	0.00	0.00	0.00	0.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the claims submitted by such a stakeholder during the liquidation process under the Insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."

7	TUV SUD South	01.01.2020	35,400.00	35,400.00	Goods	No	NA	No	0.02	0.00	0.00	0.00	0.00	As per IBBI notification IBBI/2022-23/GN/REG094	
	Asia Pvt Ltd				and									dated 16/09/2022 "In case a stakeholder does not	
					Services									submit its claims during the liquidation process, the	
														claims submitted by such a stakeholder during the	
														corporate insolvency resolution process under the	
														Insolvency and Bankruptcy Board of India	
														(Insolvency Resolution Process for Corporate	
														Persons) Regulations, 2016, shall be deemed to be	
														submitted under section 38."	
	T-1-1		E2 46E 006 00	E2 46E 006 00					26.20			0.00	0.00		
	Total		53,467,806.00	53,467,806.00					26.29			0.00	0.00		,